

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/155/IB/2018
IN
PETITION NUMBER : TCP/10/ (IB)/2017
NAME OF THE PETITIONER(S) : SEW INFRASTRUCTURE LTD
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD & 5 ORS
UNDER SECTION : 11

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. ANINASH
KRISHNAN
KANI Counsel for
Applicant K.R.S

2. SAVITHA DEVI - M Counsel for R2
CRP Sanku Dewing

ORDER

Counsels for both the parties are present and prayed for adjournment for making final submissions. At request, time is enlarged. Put up on 24.07.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk